

Consumer Welfare Fund

1027. SHRIMATI VASUNDHARA RAJE : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether Central assistance is being sanctioned to different States for strengthening consumer welfare fund; and

(b) if so, the amount sanctioned for the purpose during each of last three years, State/Union Territory-wise?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) Financial assistance in the form of grant-in-aid is sanctioned from the Consumer Welfare Fund to various Governmental/Non-Governmental organisations in the States/UTs for strengthening/promoting the consumer movement in the country

(b) Financial assistance under Consumer Welfare Fund commenced during 1994-95 and the amount sanctioned (State/Union Territory-wise) till June, 1996 is given in Statement attached.

STATEMENT

*Financial Assistance under Consumer Welfare Fund
State/UT-wise, during the 1994-95 to 1996-97
(June, 1996)*

S No	State/UTs	Amount sanctioned in Rs.		
		1994-95	1995-96	1996-97 (upto June, 95)
1	2	3	4	5
1	Andhra Pradesh	5,00,000	8,61,950	3,05,575
2	Arunachal Pradesh	-	-	-
3	Assam	72,000	-	-
4	Bihar	-	1,40,000	1,20,600
5	Goa	-	-	-
6	Gujarat	11,04,250	4,76,000	-
7	Haryana	-	1,71,000	-
8	Himachal Pradesh	-	1,54,080	-
9	J and K	-	-	-
10	Karnataka	4,00,000	3,47,420	31,500
11	Kerala	-	3,87,955	-
12	Madhya Pradesh	-	64,800	-
13	Maharashtra	-	16,87,290	-
14	Manipur	-	-	-
15	Nagaland	-	-	-

1	2	3	4	5
16	Mizoram	-	-	-
17	Meghalaya	-	-	22,500
18	Orissa	-	13,55,170	56,700
19	Punjab	-	-	-
20	Rajasthan	5,71,950	2,00,250	-
21	Sikkim	-	-	-
22	Tamilnadu	12,78,300	15,19,620	4,65,150
23	Tripura	-	-	-
24	Uttar Pradesh	77,400	5,62,500	2,76,300
25	West Bengal	1,25,000	93,600	-
26	A and N Islands	-	-	-
27	Chandigarh	-	67,500	-
28	D and N Haveli	-	-	-
29	Daman and Diu	-	-	-
30	Delhi	5,00,000	10,09,650	4,00,500
31	Lakshadweep	-	-	-
32	Pondicherry	-	-	-
Total		46,28,900	90,98,785	16,78,825

ILL-Effect of Cellular Phones

1028. SHRI ANAND RATAN MAURYA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of foreign cellular phone companies alongwith details of the names and locations, which have been permitted to operate business in India.

(b) whether attention of Government have been drawn to the latest research being conducted abroad about frequent use of cellular phones and their damaging effect upon human brain.

(c) whether the Government propose to ask the Department of Health for conduction of their own check test on the use of Cellular phone and damaging effect on the human brain; and

(d) the time by which the action is likely to be taken?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The names of the Indian companies, alongwith their foreign partners for four metro cities and Telecom Territorial Circle allotted are given in the attached Statement I and II respectively.

(b) No, Sir.

(c) There is no such proposal at present.

(d) The question does not arise in view of (c) above.

STATEMENT-I*List of Licensees for Operation of Cellular Mobile Telephone Service in Metro Cities*

	Name of the company	Name of the foreign Partner	Service Area
1.	Bharti Cellular Ltd.	(i) M/s General Mobile U K (ii) M.s EMTEL Ltd. Mauritius (iii) M/s Mobile Systems International U K	Delhi
2.	Sterling Cellular Ltd.	M/s Cellular Comm. International USA	Delhi
3.	BPL Systems and Projects Ltd	(i) M/s France Telecom (ii) M/s LCC Inc USA	Bombay
4.	Hutchison Max Telecom	Hutchison Telecom Ltd. Hongkong	Bombay
5.	Modi Telstra Pvt. Ltd	M/s Telstra Australia	Calcutta
6.	Usha Martin Telecom. Ltd	Telecom Malaysia Bhd. Malaysia	Calcutta
7.	RPG Cellular Services Ltd	Vodafone Group Plc U K	Madras
8.	Skycell Communications	(i) Bell South Int. (Asia-Pacific) Inc. USA (ii) Milicon Intl. Cellular SA	Madras

STATEMENT-II*Names of Licensees and Circles for Cellular Mobile Telephone Service*

S.No	Name of the licensee/foreign coll.	Circles
1.	JT Mobile/Telia, Sweden	Andhra Pradesh, Punjab, Karnataka
2.	Birla Comm. AT and T, USA	Gujarat, Maharashtra
3.	U S West-BPL Telecom U S West, USA	Tamilnadu, Kerala, Maharashtra
4.	Aircel Digilink/Swiss PTT, Switzerland	Haryana, U P (East), Rajasthan*
5.	Escotel/First Pacific, Hongkong	U P (West), Haryana, Kerala
6.	Koshika/Phillipino Telecom, Phillipines	U P (East), U P (West), Orissa, Bihar*
7.	Cellular Com/Airtouch, USA	Madhya Pradesh
8.	Reliance Telecom/Nynex, USA	Madhya Pradesh, West Bengal, Orissa, Bihar, North East, Assam, Himachal Pradesh
9.	Hexacom/Kuwait Mobile, Kuwait	North East, Rajasthan*
10.	Bharti Telenet/STET, Italy	Himachal Pradesh
11.	Tata Comm./BELL, Canada	Andhra Pradesh
12.	Fascal/Bezeq, Israel	Gujarat
13.	Modicom Network Pvt Ltd/Motorola Inc., USA	Karnataka, Punjab*
14.	M/s HHS Communications Ltd./Singapore Telecom Ltd	Tamilnadu*

*Note Only the Letters of Intent have been issued